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No. K.13034/01/2020-US.I
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 23rd April, 2020.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Biswanath Somadder, Judge of the Allahabad High Court, to be the Chief Justice of the Meghalaya High Court with effect from the date he assumes charge of his office.

mkp
23/4/2020

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.

No. K. 13034/01/2020-US.I

Dated 23.04.2020

Copy to:-

- 1 Shri Justice Biswanath Somadder, Judge, Allahabad High Court, Allahabad.
- 2 The Secretary to the Governor of Uttar Pradesh, Lucknow.
- 3 The Secretary to the Chief Minister, Uttar Pradesh, Lucknow.
- 4 The Secretary to Chief Justice, Allahabad High Court, Allahabad.
- 5 The Chief Secretary, Government of Uttar Pradesh, Lucknow.
- 6 The Registrar General, Allahabad High Court, Allahabad.
- 7 The Accountant General, Uttar Pradesh, Lucknow.
- 8 The Secretary to the Governor, Meghalaya, Shillong.
- 9 The Secretary to the Chief Minister, Meghalaya, Shillong
- 10 The Secretary to Chief Justice, Meghalaya High Court, Shillong.
- 11 The Chief Secretary, Government of Meghalaya, Shillong.
- 12 The Registrar General, Meghalaya High Court, Shillong.
- 13 The Accountant General, Meghalaya, Shillong
- 14 The President's Secretariat, (CA.II Section), New Delhi
- 15 PS to Principal Secretary to the Prime Minister, New Delhi.
- 16 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 17 PS to ML&J/PPS to Secretary (J)/JS(RKK)/Consultant (ANS)/SO(Desk).
- 18 Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).

Ramarajhu
(Ramarajhu) 23/4/20

Under Secretary to the Government of India
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